

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

I.A.20/2009 in Petition No.128/2002

Subject : Approval of tariff for the period from 1.4.1998 to 31.3.2001 in respect of National Capital Thermal Power Station, Dadri-Interlocutory application to revise/correct/modify the order dated 31.12.2007.

Coram : Shri R.Krishnamoorthy, Member
Shri S. Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 18.6.2009

Petitioner : NTPC Limited

Respondents : UPPCL, RRVPNL, HVPNL, DTL, PSEB, PDD Govt of Jammu, HPSEB, UT of Chandigarh and UPCL.

Parties present : 1.Shri V.K.Padha, NTPC
2. Shri D.Kar, NTPC
3. Shri Ajay Garg, NTPC
4. Shri Manoj Saxena, NTPC
5. Shri S.D.Jha, NTPC
6. Shri Pradip Mishra, Advocate, UPPCL

The representative of the petitioner prayed that the matter may be listed alongwith Petition No.96/2002.

2. Shri Pradip Mishra, learned counsel for the first respondent submitted that certain appeals filed by the petitioner wherein similar issue was raised, were scheduled for hearing before the Appellate Tribunal on 14.7.2009. He accordingly requested for fixing hearing of the present petition after that date. The representative of the petitioner submitted that the I.A has been filed consequent to the remand by the Appellate Tribunal and thus was unrelated to the appeals coming up for hearing on 14.7.2009.

3. The petition shall be re-notified for hearing on 28.7.2009 along with Petition No.96/2002.

Sd/-
(K.S.Dhingra)
Chief (Legal)